


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	For Report, if any.	560(6)	Anchor Lines Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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S.R. SHIVA PRAKASH

9844029123

Adv for
petitioner



H.L. pradeep kumar

9535555558

Advocate for
Respondent No. 2 / RHB



PCS for petitioner is present. Counsel for respondent No.2 is present. Smt. Prema Hatti appearing for Smt. M.R. Sinchana, requested time for filing report of ROC.

List it on 26.10.2017.



MEMBER (J)